

4. One female member is detailed as member of the board for making recruitment of women personnel.
5. Creches and Day Care Centres have been provided by the CAPFs to women employees.
6. Committees have been constituted at all levels to check sexual harassment and to expeditiously deal with the complaints of women personnel.
7. Women personnel are given equal opportunity in their career progression *i.e.* promotion/seniority as per the RRs at par with male counter parts.

Vacancies in Central Forensic Science Laboratories

398. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of Central Forensic Science Laboratories and their functioning, State-wise;
- (b) whether it is a fact that CFSL, Hyderabad, is running with much less staff strength and if so, the reasons therefor;
- (c) the number of cases pending in each CFSL, lab-wise, since how long they are pending and reasons therefor;
- (d) whether it is a fact that there are 40 per cent vacancies in all labs which are resulting in delay of trials;
- (e) if so, how Government takes recent explanation sought by the Supreme Court about vacancies in CFSL; and
- (f) the steps taken/proposed to be taken to fill in all vacancies in CFSLs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) There are seven Central Forensic Science Laboratories (CFSLs) in the country, which are located at New Delhi, Bhopal, Chandigarh, Guwahati, Hyderabad, Kolkata and Pune.

The CFSLs examine crime cases referred to them by the Central Government Agencies, Higher/Lower Courts, Autonomous Bodies, Public Sector Undertakings, Banks and respective States/Union Territories.

(b) CFSL, Hyderabad has 18 vacancies (32%) and filling up of posts is continuous and ongoing activity.

(c) The pendency of cases in each CFSL (upto December, 2019) is as under:

CFSL, Bhopal	CFSL, Chandigarh	CFSL, Guwahati	CFSL, Hyderabad	CFSL, Kolkata	CFSL, Pune	CFSL CBI	Total
286	834	179	759	1952	83	1053	5146

20% of pending cases are more than one year old. These are pending due to high volumes of inflow of cases in CFSLs.

(d) to (f) As per available information, there are 27.5% vacancies in all the CFSLs. The Ministry of Home Affairs (MHA) regularly reviews the vacancy position in CFSLs and has identified action points, which include filling up the posts and streamlining the Recruitment Rules. In the interim, in order to make available the required scientific manpower, Forensic Analysts/Professionals have been engaged in the Central Forensic Science Laboratories on contractual basis.

Schemes/programmes to combat terrorism

399. DR. VINAY P. SAHASRABUDDHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are any new schemes/ programmes introduced by Government to combat terrorism during the last five years, if so, the details thereof;

(b) whether India has collaborated with other countries to combat terrorism in the last five years, if so, the details thereof; and

(c) what is the progress of National Intelligence Grid (NATGRID)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) The Government has adopted zero tolerance policy to tackle terrorism. Close and effective mechanism exists between intelligence and security agencies at the Centre and the State level. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with the Central/State Agencies concerned. States have raised special Forces to deal with terror incidents and Central Armed Police Forces and National Security Guards have also been stationed at different locations to assist the